Name of State

2082

Punjab

Rajasthan

Uttar Pradesh

West Bengal

Himachal Pradesh

TOTAL.

Delhi Area

572

SHRI M. P. BHARGAVA: From the statement I find that the number of exhibitions held in various States varies from 2 to 75. May I know on what basis these exhibitions are fixed in the States? May I know whether they are at the request of the State authorities or they are fixed from here?

SHRI SHAM NATH: Sir, the number of exhibitions to be held in various States is fixed usually in consultation with their officers concerned. We have 18 exhibitions units in all and on the basis of their capacity we hold exhibitions in different States.

SHRI M. P. BHARGAVA: May I know, Sir, whether the States are free to hold further exhibitions on the lines of the exhibitions held by the Ministry of Information and Broadcasting?

SHRI SHAM NATH: Yes, Sir, it is correct. Occasionally the State Governments organise their own large-scale exhibitions and we participate in them.

## CHILDREN'S FILM CLUBS IN DELHI

\*332. SHRI M. P. BHARGAVA: Will ttie Minister of Information and Broadcasting be pleased to state:

- (a) how many children's film clubs have been formed in Delhi under the auspices of Children's Film Society;
- (b) in which areas they have been formed; and
  - (c) what are the functions of these clubs?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a) and (b) No film clubs have so far been formed by the Children's Film Society. The Society is, however, conducting a survey for the purpose.

(c) The functions of the film clubs would be to organise regular showing of children's films.

SHRI M. P. BHARGAVA: May I know, Sir, whether the Children's Film Society wish to organise children's film clubs in various areas in Delhi and survey is being conducted for that purpose?

SHRI SHAM NATH: Yes, Sir. The Society proposed to organise film clubs for residential localities of Delhi on the basis of one club for 500 family units and a family will pay 50 n.P. per month and the film will be shown in open air parks on good-weather days. A survey is being conducted for this purpose.

SHRI M. P. BHARGAVA: May I know, Sir, if the hon. Minister can give any idea as to the response these children's film clubs have got from the children in Delhi?

SHRI SHAM NATH: The response is quite encouraging.

## SURVEY OF SQUATTERS IN DELHI/NEW DELHI

- \*333. SHRI B. K. GAIKWAD: Will the Minister of WORKS, HOUSING ANI SUPPLY be pleased to state:
- (a) whether it is a fact that thousands of squatters putting up on Gov

eminent lands in different parts of Delhi/New Delhi were not included in the special survey list made by the Delhi Administration, 1960 and were not given Census Slips and were thus deprived of the benefit of Jhuggis and Jhopris Clearance Scheme;

- (b) if so, whether Government have under their consideration the question of including such squatters in the Scheme; and
- (c) if the reply to part (b) be in the affirmative, how long it will take for a decision?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) to (c) It is likely that some families squatting unauthorisedly on Government and public lands might have inadvertently been left out of the survey. It has, therefore, been decided that such families as can provide sufficient proof of having been in occupation of Government and public lands with effect from a date prior to the enumeration of June-July, 1960, may be considered eligible for the benefits of the Jhuggis and Jhopris Removal Scheme, even if they were left out of the enumeration.

SHRI B. K. GAIKWAD; May I know, Sir, whether the Government will reexamine the situation and make some arrangements to provide accommodation to those who have not been provided any yet?

SHRI JAGANATH RAO: Sir, the Government are prepared to carry out the enumeration of such families who have been inadvertently left out of enumeration.

## PROMOTION OF SCHEDULED CASTES EMPLOYEES IN NATIONAL SAMPLE SURVEY

- •334. SHRI B. K. GAIKWAD: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Scheduled Castes employees complet-ng three years' satisfactory service

and 'fulfilling necessary qualifications in the Directorate of the National Sample Survey are not being considered against the selection posts in the higher grades and if not, why not; and

(b) whether the quota reserved for Scheduled Castes in the categories of Assistants, Asstt. Superintendents, Statistical Assistants, Investigators etc. and other gazetted posts has been completed; if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No. The cases of all eligible employees, including those belonging to Scheduled Castes, are being considered for promotion to selection posts.

- (to) According to the orders of the Government, reservation for Scheduled Castes is made only in regard to posts which are filled by direct recruitment. The posts of Assistants and Assistant Superintendents in the Directorate of National Sample Survey are filled wholly by promotion; as there is no direct recruitment to these grades, the question of making any reservations for Scheduled Castes does not arise.
- 2. As regards posts of Statistical Assistants, for the purposes of special representation, they are clubbed with equivalent posts of Field Assistants and Statistical surveyors. The quota reserved for Scheduled Castes in these grades is complete as on 31st December, 1961.
- 3. As regards posts of Investigators, the quota reserved for Scheduled Castes is not complete because sufficient number of suitable candidates belonging to the eligible communities were not available for selection and some candidates who were selected did not join.
- 4. All the above posts are non-gazetted. So far as Gazetted posts are concerned, direct recruitment is made